

**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

OA./TA/MP. No. 398 /1993 (in OA. 445/93)

Manoharlal Arora & Ors Versus U.O. & Ors.

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|               | <p align="center">This is an M.P. (in OA. No. <u>445</u> /93) for permission to file joint application. It is in order.</p> <p align="center">So <i>P.R. Viret</i></p> <p align="right"><i>26/7</i></p> <p align="center">Admitted &amp; Put up in Court<br/>Admission on <u>27-7-93</u> after OA.</p> <p align="center"><i>[Signature]</i><br/>REGISTRAR<br/>CAT, JAIPUR</p> <p>27.7.93 Mr. R. N. Mathur - Counsel for petitioner</p> <p align="center">The M.P. is allowed. M.P. stands disposed off.</p> <div style="display: flex; justify-content: space-around;"> <div align="center"> <p><i>[Signature]</i><br/>(P. P. Srivastava)<br/>Member (A)</p> </div> <div align="center"> <p><i>[Signature]</i><br/>(D. L. Mehta)<br/>Vice Chairman</p> </div> </div> <p align="left" style="margin-top: 50px;"> <i>Recd</i><br/> <i>3/8</i> </p> |